

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/25(KB)2024
IN
C.A.(CAA)/35(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	AJAY COMMERCIAL CO PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. D.N. Sharma, Adv.] For the Petitioner
Mr. T. Khaitan, Adv.]
Mr.Channakeshva, Aisst.Director]For the office of RD

ORDER

1. Ld.Counsel for the petitioner present. Assistant Director for the office of RD present.
2. Assistant Director for the office of RD seeks two weeks' time to file its response.
3. At request, time is allowed for the same.
4. .Post the matter on **14/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**